

**CENTRAL INFORMATION COMMISSION**  
**Club Building, Opposite Ber Sarai Market,**  
**Old JNU Campus, New Delhi - 110067.**  
**Tel: +91-11-26161796**

**Decision No. CIC/SG/C/2009/001612/7117**  
**Complaint No. CIC/SG/C/2009/001612**

**Complainant** : Mr. Parmod Kumar Singh  
S/o Shri Ram Sagar Singh,  
H.No. 1180, Beachupur,  
Subhas Nagar, Mugalsarai,  
Dist. Chandolai, U.P

**Respondent** : Mr. M. L. Sahu  
Public Information Officer &  
Administrative Officer  
**Kendriya Vidyalaya Sangathan,**  
Regional Office,  
Sector-J, Aliganj, Lucknow-226024

**RTI application filed on** : 11/06/2009  
**PIO replied** : Not replied.  
**First Appeal filed on** : 21/07/2009  
**Complaint filed on** : 25/11/2009

<b>Sl.</b>	<b>Information Sought</b>	<b>PIO's reply(vide submission dt.11/12/2009)</b>
1.	Provide certified copy of main list of selection prepared for Primary Teachers and trained Bachelor Teachers (subject wise) in year 1993.	Copy of main list of selection prepared for Primary Teachers and trained Bachelor Teachers (subject wise) in year 1993 is enclosed.
2.	Provide the certified photocopy of appointment letter of candidates listed finally from main list of selection mentioned in Sl.No 1.	This record is not available in this office.
3.	Provide certified copy of main list of selection prepared for Primary Teachers and trained Bachelor Teachers (subject wise) in year 1995.	Panel of year 1995 is not available in this office, the Complainant has already been sent this information vide letter dt. 21/23-01-2009.
4.	Provide the certified photocopy of appointment letter of candidates listed finally from main list of selection mentioned in Sl.No 1, 2 & 3.	This record is not available in this office.

**Reply of PIO:**  
Not enclosed.

**Grounds for First Appeal:**  
Information was not provided

**Grounds for Complaint:**

Information was not provided

**Submission after Complaint Notice:*****Submission dt.11/12/2009 From the PIO:***

The copy of information dt. 11/12/2009 furnished to the Complainant had been received by the Commission.

***Submission dt. 21/12/2009 From the Complainant:***

What information furnished by the PIO was incomplete & not certified.

**Relevant Facts emerging during Hearing:**

The following were present:

**Complainant:** Mr. Parmod Kumar Singh;

**Respondent:** Mr. M. L. Sahu, Public Information Officer & Administrative Officer;

The Complainant has been provided information by the PIO on most of the queries. The PIO states that the original RTI application was not received by him and it is difficult for the Commission to establish whether the RTI application was received or not. The PIO has provided information on some of queries which relate to an appointment made in 1995. However, he has not been able to locate some of the records. The Complainant states that he would be satisfied if he was given the offer of appointment given to PRTs Seema Singh, Kamlesh Kumari, Jotsna Dwivedi, Sunita Sharma, Chandrakala, Lalita Kanojia and Satbir Singh.

**Decision:**

The Complaint is allowed.

The PIO is directed to give the information as stated above to the Complainant before 30 March 2010.

This decision is announced in open chamber.

Notice of this decision be given free of cost to the parties.

Any information in compliance with this Order will be provided free of cost as per Section 7(6) of RTI Act.

**Shailesh Gandhi**  
**Information Commissioner**  
**11 March 2010**

*(In any correspondence on this decision, mention the complete decision number.)<sup>Reg</sup>*